

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 813 of 2020**

**IN THE MATTER OF:**

**Logwell Logistics and Aviation  
Services (OPC) Pvt. Ltd.**

**...Appellant**

**Versus**

**Velankani Electronics Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant : Mr. Uddaym Mukherjee, Ms. Madhurika Ray,  
Advocates**

**For Respondents : Mr. Ajay Kumar, Advocate**

**ORDER**  
**(Through Virtual Mode)**

**05.11.2020** Mr. Ajay Kumar, Advocate appears on behalf of the Respondent. He seeks and is granted two weeks' time to file reply-affidavit along with his Vakalatnama within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Learned counsel for the parties may also file their short written submissions, not more than three pages, along with their pleadings.

List the matter 'for Admission (After Notice)' on **15<sup>th</sup> December, 2020**.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Alok Srivastava ]**  
**Member (Technical)**

/ns/gc/